

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 415 of 2013
in DFR No. 2346 of 2013**

Dated : 3rd December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Federation of Karnataka Chamber of
Commerce & Industry**

... Appellant(s)

Versus

Bangalore Electricity Supply Co. Ltd. & Anr.

....

Respondent(s)

Counsel for the Appellant(s) : Mr. Rohit Rao N.

Counsel for the Respondent(s) :

ORDER

Issue notice to both the Respondents returnable on 13.12.2013.

Dasti service is permitted. Registry is also directed to issue notice.

Post the matter for hearing the Application to condone delay on

13.12.2013.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/js